

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 28th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr Ardhendumauli Kumar Prasad, Adv. For R-3. Mr. Dhananjai Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena for R-5. Mr. Shuvodeep Roy, Advs. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Anup Singh, Adv. For R-26. Mr. Anil Shrivastav and Mr. Sanyam Saxena, Advs. For R-27. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28.	

			<p>Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana. Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragya Sharma and Heshu, Adv. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Adv. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Adv. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Adv. for State of Goa</p>	
FOR HEARING				
2.	Original Application No.148/2014 & M.A.No.497/2014 & M.A.No.210/2015.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	<p>Mr. Amit Singh & Mr. M.V. Chandra, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Adv. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Adv. For R-8.</p>	
3.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	<p>Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. Narender.P. Singh, Adv. For R-2. Mr. Daleep Kumar Mishra, Adv. For</p>	

			<p>R-3. Mr. D. Rajeshwar Rao Adv. For R-1&4. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv.(DDA) Mr. Balendu Shekhar, Adv. For R-6. Mr. D. Rajeshwar Rao, Adv for traffic police.</p>	
4.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	<p>Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25</p>	

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